

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.126/99

Friday this the 8th day of June, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. M.T.Sivadas  
Sorting Assistant HSG (II)  
Sub Record Office, Railway Mail Service  
Kottayam.
2. P.M.Thomas  
Sorting Assistant HSG (II)  
Sub Record Office, Railway Mail Service  
Kottayam. ....Applicants

(By advocate Mr.Siby J.Monippally)

Versus

1. Chief Post Master General  
Thiruvananthapuram.
2. Senior Superintendent  
Railway Mail Service  
Trivandrum Division  
Trivandrum.
3. Head Record Officer  
Railway Mail Service  
Trivandrum Division  
Trivandrum. ....Respondents

(By advocate Mr.K.R.Rajkumar,ACGSC)

The application having been heard on 8th June, 2001, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

Applicants seek to declare that they were entitled to get their pay fixed at Rs. 6050 and Rs. 6200/- in the Rs.5000-8000 pay scale in accordance with revised pay Rules, 1997, Pay fixation table, S-9 and to direct the respondents accordingly.

2. The learned counsel appearing for the applicants submitted that since the filing of the OA, the respondents have granted the reliefs sought in this OA to the applicants.



3. Since the reliefs sought for have already been granted,  
this OA has become infructuous and is accordingly dismissed.

Dated 8th June, 2001.



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A. M. SIVADAS  
JUDICIAL MEMBER

aa.